

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.215
CP-126(ND)/2022

IN THE MATTER OF:

M/s. Bainoy Joseph

.....**APPLICANT/PETITIONER**

Vs.

M/s. Starcare Refrigeration Ltd

.....**RESPONDENT**

SECTION

U/s 241(1) & 242(4)

Order delivered on 01.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Proxy Counsel appearing for the Applicant submitted that an application seeking withdrawal of the petition has been filed but the same is yet to be listed.

List the matter on **08.05.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)